

ITEM NO.13

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 22295/2011

COMMISSIONER OF INCOME TAX-I, BOMBAY

Petitioner(s)

VERSUS

WARANA SAHAKARI DUDH UTPADAK P.SANGH LTD

Respondent(s)

WITH

C.A. No. 7821/2011 (IX)

C.A. No. 7778/2011 (IX)

C.A. No. 7666/2011 (IX)

SLP(C) No. 21839/2012 (IX)

IA No. 1/2012 - CONDONATION OF DELAY IN FILING)

Date : 19-07-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Raj Bahadur Yadav, AOR

Mr. Ashok Kumar B, Adv.

Mr. Aditya Kumar, Adv.

Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 22295/2011 and SLP(C) No. 21839/2012

Service is complete on the sole respondent but none has
entered appearance.

contd...

C.A. No. 7821/2011

Service of notice for alternative arrangement (counsel designated as Sr. Advocate) is complete on the sole respondent but none has entered appearance.

C.A. No. 7778/2011 and C.A. No. 7666/2011

Service of notice for alternative arrangement (counsel expired) is complete on the sole respondent but none has entered appearance.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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